

As the allocations of foodgrains for PDS are made on a month to month basis taking into account the overall availability of stocks, relative needs of various States, market availability and other related factors the ad-hoc additional allocations to be given for subsequent months will be determined at the appropriate time. The orders allocating the additional quantities for August, 1991 were issued on 25-7-91 & 1-8-1991.

(e) and (f) : Only rice and wheat are allocated to the States/UTs from the Central Pool for the Public Distribution System. Additional ad-hoc allocation of wheat will be made as and when considered necessary.

### Prices of Drugs

3092. SHRI GURUDAS KAMAT : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to take 26 drugs out of price control;

(b) if so, the reasons thereof;

(c) whether this proposal is likely to benefit the drug industry; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN) : (a) to (d) A large number of representations for inclusion/exclusion of drugs from price control have been received after the announcement of list of price controlled drugs under DPCO, 1987. These are under examination of the Government.

### Welfare Scheme in Public Sector Undertakings

3093. SHRI HARADHAN ROY : Will the PRIME MINISTER be pleased to state :

(a) whether there is a ban on the existing welfare schemes in various Public Sector Undertakings;

(b) if so, the reasons therefor; and

(c) when the ban is likely to be lifted?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) No Sir.

(b) and (c) : Does not arise.

[Translation]

### Clearance of Industrial Projects, Rajasthan

3094. SHRI DAU DAYAL JOSHI : Will the PRIME MINISTER be pleased to state :

(a) the number and the details of proposals of the Rajasthan Government for the registration of the new industries which are under consideration of the Union Government;

(b) the reasons for their non-clearance and the time by which they will be cleared; and

(c) when the State Government had sent their proposals for the registration of new industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) to (c) No proposal from Government of Rajasthan for registration of new industrial undertaking is pending at present. As per the new Industrial Policy, the schemes of Delicensing/Exempted Industries/DGTD registration stand abolished.